

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD.

Original Application No.55 of 2000.

Allahabad this the 08th day of May 2003.

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Ganesh Prasad Chaurasia,  
S/o Shri Jai Kishan Prasad  
Chaurasia, R/o 9, Hewat Road,  
Allahabad.

.....Applicant.

(By Advocate : Sri A Srivastava)

Versus.

1. Union of India  
through General Manager,  
Northern Railway,  
Head-Quarters Office,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
D.R.M. Office,  
Allahabad.
3. Chief Goods Superintendent  
Northern Railway  
Allahabad.

.....Respondents.

(By Advocate : Sri A.K. Gaur)

O\_R\_D\_E\_R

By this O.A. filed under section 19 of Administrative Tribunals Act 1985, the applicant has prayed for a direction to the respondents to give ~~the~~ employment and to treat him as temporary Railway servant and give all consequential benefits. It is also prayed that respondents may be directed to work on the post on which he was working upto 31.07.1987.

2. It has been alledged in the O.A. that the applicant

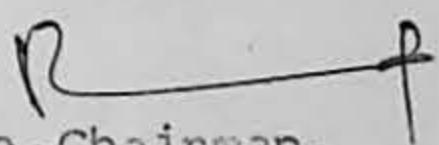


was engaged as a Casual Labourer under the control of respondent No.3, Chief Goods Superintendent, Northern Railway, Allahabad. He worked from 9.7.1981 to 31.07.1987 without any break in service.

3. Resisting the claim of the applicant, respondents have filed counter reply. In para 4, it has been stated that applicant never worked in Goods Shed at Allahabad. In this connection a letter dated 28.03.2000 issued by the Goods Supervisor, Allahabad Northern Railway, Allahabad ~~has~~  
~~been~~ annexed as Annexure R-1. From Annexure R-1 ~~it is~~ it is clear that the applicant never worked in the Good Shed. The applicant has not filed rejoinder though the counter was served on him on 22.05.2000.

4. In the circumstances as it is ~~not~~ proved that the applicant ~~never~~ worked in the Good Shed, The applicant is not entitled for any relief. The O.A. has no merit and accordingly dismissed.

No order as to costs.

  
Vice-Chairman.

Manish/-